



भारत सरकार  
Government of India  
वित्त मन्त्रालय  
Ministry of Finance

प्रतिभूति अपीलीय न्यायधिकरण  
Securities Appellate Tribunal

अरनेस्ट हाऊस, 14वाँ तल, नरिमन पॉइंट, मुंबई - 400 021  
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REGISTRAR

SECURITIES APPELLATE TRIBUNAL MUMBAI

OFFICE ORDER, DATED : 14/04/2020

Consequent upon extension of complete lockdown of the country announced by the Prime Minister on Thursday, the 14<sup>th</sup> April 2020, the Hon'ble Presiding Officer in consultation with Hon'ble Members has been pleased to pass the following order :-

- (1) That the Tribunal shall remain closed from 15/04/2020 till 01/05/2020.
- (2) All interim orders which are operating will remain in force till the next date of hearing.
- (3) The matters fixed on dates shown in column No. 1 in table below shall stand adjourned to the next date as indicated in column no. 2 :-

Table

| Cases fixes for hearing | Next date of hearing |
|-------------------------|----------------------|
| 15-04-2020              | 18-05-2020           |
| 16-04-2020              | 19-05-2020           |
| 17-04-2020              | 20-05-2020           |
| 20-04-2020              | 21-05-2020           |
| 21-04-2020              | 22-05-2020           |
| 22-04-2020              | 26-05-2020           |
| 23-04-2020              | 27-05-2020           |
| 24-04-2020              | 28-05-2020           |
| 27-04-2020              | 29-05-2020           |
| 28-04-2020              | 01-06-2020           |
| 29-04-2020              | 02-06-2020           |
| 30-04-2020              | 03-06-2020           |
| 01-05-2020              | 04-06-2020           |

*[Signature]*  
14.4.2020.

(4) The Tribunal will function from 04/05/2020 at 11.30 a.m. to 3 p.m. until further orders.

(4) Office of Registry shall function from 04/05/2020 at 11 a.m. to 4 p.m. until further orders.

(5) In case of urgent matters, parties are required to contact the Registrar on his cell No. 9834615300 and on registrar-sat@nic.in who, in turn, will place the matter before the Hon'ble Presiding Officer / Members for appropriate orders

(6) The above Office Order shall take place with immediate effect and will be disseminated on the official website of SAT for the information of the public and all stakeholder.

This issues by the order of the Hon'ble Presiding Officer, SAT.

DATED : 14/04/2020.

  
14-4-2020  
Registrar  
Securities Appellate Tribunal.